

FORMAT OF APPLICATION FOR THE POST OF TECHNICAL MEMBER, NATIONAL COMPANY LAW TRIBUNAL

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|-----|---|--------|-----------------|------------------------------|--|----------------------------|
| 1. | Name in Full (IN BLOCK LETTERS) | | | | Attested copy of passport size photograph to be pasted | |
| 2. | Post applied for: | | | | | |
| 3. | Date of Birth (valid documentary proof to be enclosed) | | | | | |
| 4. | Father's Name | | | | | |
| 5. | Correspondence Address (Including Telephone Number/ Fax Number/ Email Id.) (Email Id. is mandatory) | | | | | |
| 6. | Permanent Address (Including Telephone/Fax Number) | | | | | |
| 7. | Present occupation/Profession/Service | | | | | |
| 8. | Professional income/emoluments for the last three years (give year-wise details) | | | | | |
| 9. | Educational Qualifications in the reverse chronological order: (Self-attested copies of Degree/Diploma to be attached) | | | | | |
| | Name of University/ Equivalent Institution | Degree | Year of Passing | Percentage of Marks Obtained | Academic Distinction | Subject/ Specialisation |
| | | | | | | |
| 10. | State whether the relevant eligibility criteria satisfied as specified in para 3(a) to (f) and para 4. Also mention the relevant para of eligibility. | | | | | |

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|------------------------------|---|------------------------------------|-------------------|----|----------------------------|
| 11. | Details of present and previous employment in reverse chronological order in format given below: | | | | |
| Name and address of employer | Designation, scale of pay including present pay. | Whether regular/ deputation/ adhoc | Period of service | | Nature of duty/ experience |
| | | | From | To | |
| 12. | <p>Details of professional career (As applicable):- Chartered Accountant/ Cost Accountant/Company Secretary (a) Date of registration, (b) Actual number of years of practice (c) Places and/or the courts before whom practised and period. (d) Details of nature of practice. (e) Field of specialisation, if any</p> <p>Eligibility under qualifications mentioned in para 3(e): (f) Number of years of experience, (g) Relevant field of experience, (h) Details of such experience along with period. (i) Field of specialisation, if any</p> <p>(Copies of relevant supporting documents, along with those establishing eligibility, to be enclosed).</p> | | | | |
| 13. | Any other special qualifications or experience or publication to the applicant's credit including experience in dealing with matters as specified in the qualifications. (Attach separate sheet, if required) | | | | |
| 14. | Period of notice required for joining the post | | | | |

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| 15. | Names & Address of two referees in responsible positions (Not being relatives) in case of candidates not in Government Service | |
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It is certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post as and when framed by the Government.

Place:-

Date:-

(Signature)

Name: _____

(Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the particulars furnished by ----- are correct and he/she possesses educational qualifications and experience mentioned in vacancy circular. It is also certified that:-

- (i) There is no vigilance or disciplinary case pending/contemplated against Sh. /Smt. -----.
- (ii) His/her integrity is certified.
- (iii) His/her CR/APAR dossier in original is enclosed/photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) "No major/minor penalty has been imposed on him/her during the last ten years."
- (v) A list of major/minor penalties imposed on him/her last ten years is enclosed.

Signature-----

Name and Designation-----

Tel. No.-----

Office Seal

Place :

Date:

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.

(Strike out which is not applicable)